

Canara Bank  **ASSET RECOVERY MANAGEMENT BRANCH HYDERABAD (DP CODE: 2752),**
MCH No 10-3-163 & 10-3-163/A, Ground Floor, Circle Office Building,
Beside Rail Nilayam, Secunderabad - 500 025
PH : 040-27725260, 27725269, E MAIL: cb2752@canarabank.com

Ref: 2752/ARMB/S/N/D Murali Krishna/2026-27/01 Dt:22-10-2026

SALE NOTICE

E-Auction Sale Notice for Sale of Immovable Properties under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8 (6) & 9 (1) of the Security Interest (Enforcement) Rules, 2002.

Date & Time of Auction : 27-11-2026, 11:30 A.M. to 12:30 P.M.
(With unlimited extension of 05 minutes duration each till the conclusion of the sale)
Earnest Money Deposit shall be deposited on or before 26-11-2026 at 5:00 pm.
The property can be inspected on 25-11-2026 between 10:00 A.M. and 4:00 P.M.

the title is hereby given to the public in general and in particular to the borrower (s) and Guarantor (s) that the above described immovable property mortgaged/charged to the Secured Creditor, the **constructive/physical possession** of which has been taken by the Authorized Officer of Canara Bank, **Asset Recovery Management Branch Hyderabad (2752)**, Secured Creditor, will be sold on **"As is where is", "As is what is", and "Whatever there is"** condition on **27-11-2026** for recovery of **RS. 63,53,511.39/- (Rupees Sixty Three Lakh Fifty Three thousand Five Hundred Eleven and Paise Thirty Nine One One) balance** as on dated **22-10-2025** plus interest, bank charges, and costs there on, due to the **Asset Recovery Management Hyderabad Branch (2752)** of Canara Bank from **Mr. Dooda Murali Krishna, So. Dooda Narasimha Rao (Applicant – I & Mortgagor)**, Plot No. 902, 903, Flat No.401, Rolling Stone Apartments, Matusree Nagar, Near DAV Public School, Miyapur, Hyderabad – 500049. **Also resides at:** (i) H. No. 1-27, Near Water Tank, Vatsava Mandalam, Kakaravai, Krishna District Andhra Pradesh – 521402. (ii) Plot No. 4A, Survey No. 160 Part, Block No. 02, "VISHWAMBHAR SPARKLE" Situated at Silpa Avenue, Hydernagar Village, Kukatpally Mandal, GHMC Kukatpally Circle, Medchal-Malkajgiri District, Hyderabad, Telangana – 500072. **Mr. Dooda Ranga Rao, So. Dooda Narasimha Rao (Applicant – II)**, Plot No. 4A, Survey No. 160 Part, Block No. 02, "Vishwanahar Sparkle" Situated at Silpa Avenue, Hydernagar Village, Kukatpally Mandal, GHMC Kukatpally Circle, Medchal-Malkajgiri District, Hyderabad, Telangana State -500072. **Also resides at:** (i) Flat No. 1701, Block 2, SMR Vinay Fountain Head, Miyapur, Near Calvary Temple, Kukatpally Hyderabad, Telangana – 500049. (ii) H. No. 1-27, Near Water Tank, Vatsava Mandalam, Kakaravai, Krishna District Andhra Pradesh – 521402. **Mrs. Dooda Lakshmi Sruthi, W/o Dooda Ranga Rao (Applicant-III & Partner of Corporate Guarantor – M/s. Universal Building Solutions)**, Plot No. 902, Survey No. 160 Part, Block No. 02, "VISHWAMBHAR SPARKLE" Situated at Silpa Avenue, Hydernagar Village, Kukatpally Mandal, GHMC Kukatpally Circle, Medchal-Malkajgiri District, Hyderabad, Telangana-500072. **Also resides at:** (i) Flat No. 1701, Block 2, SMR Vinay Fountain Head, Miyapur, Near Calvary Temple, Kukatpally-Hyderabad 500049. (ii) H. No. 1-27, Near Water Tank, Vatsava Mandalam, Kakaravai, Krishna District Andhra Pradesh – 521402. **M/s. Universal Building Solutions, Rep. by its Partners: 1. Mrs. Dooda Kakshmi Sruthi, 2. Mrs. Yerra Geetha Madhuri alias Mrs. Geetha Madhuri Chapalamadugu**, Plot No 1034, Chaitanyahari Estate Pragathi Nagar, Kukatpally, Medchal-Malkajgiri District, Hyderabad Telangana State – 500072. **Mrs. Yerra Geetha Madhuri alias Mrs. Geetha Madhuri Chapalamadugu, (Partner of Corporate Guarantor M/s. Universal Building Solutions), W/o. Naresht, H. No. 3-31, Kothuru, Main Road, Vemsoor Mandal, Chhannam Dist. Telangana – 507164. Mrs.Dooda Hemalatha, W/o. Murali Krishna (Individual Guarantor)**, Plot No. 902, 903 Flat No.401, Rolling Stone Apartments, Matusree Nagar, Near DAV Public School, Miyapur, Hyderabad – 500049. **Also Resides at:** H. No. 1-27, Near Water Tank, Vatsava Mandalam, Kakaravai, Krishna District Andhra Pradesh – 521402

DETAILS AND FULL DESCRIPTION OF THE IMMOVABLE PROPERTY

Plot no. 44, that part and parcel of Still-2 upper floors residential house admeasuring 3942 Sq. ft in each floor constructed in the plot no 44A, admeasuring 212.01 Sq. Yards or equivalent to 177.24 Sq. Mtrs. in "VISHVAMBHAR SPARKLE" approved by HUDA, vide permission no. 8274/MP/2/02 dated 09.07.2003 and also revised lay out no 8274/MP/2/H/02 dated 23.09.2006 in survey No 160 part, covered in Block No. 02, situated at Silpa Avenue, Hydernagar Village, Kukatpally mandal, GHMC Kukatpally circle, Medchal-Malkajgiri District, Hyderabad Telangana State bounded by: NORTH: Plot No. 4, SOUTH: Plot No. 5, EAST: Neighbours Land, WEST: 40'-0" Wide Road.

Case Deed No. 5726/2019, Dt.12-07-2019 SRO Kukatpally, MODTD Doc No. 8791/2022 Dated 26-10-2022.

SRO Kukatpally, Security Interest Id: 403066031490, Asset Id: 200006986037.

Name of title holder: Mr.Dodda Murali Krishna S/o Dodda Narasimha Rao.

RESERVE PRICE Rs. 3,90,64,000/- EMD Rs. 39,06,400/- Bid Multiplies: 2,00,000/-

Ref: 2752/ARMB/S/N/B L J/2026-27/02 Dt: 22-10-2026

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/encumbered to the Secured Creditor, the **constructive/physical possession** of which has been taken by the **M G Road Secunderabad-1 Branch (0616)** subsequently transferred to **Asset Recovery Management Branch Hyderabad (2752)**, Canara Bank Secured Creditor for recovery follow-up, will be sold on **"As is where is", "As is what is", and "Whatever there is"** condition on **27-11-2026** for recovery of **Rs. 4,41,96,178.02/- (Rupees Four Crore Forty One Lakh Ninety Six Thousand One Hundred Seventy Eight and Paise Two Only)** as on dated 21-10-2026 plus interest and Bank charges, costs there on, due to the **Asset Recovery Management Branch Hyderabad Branch (2752)** of Canara Bank from **M/s Sri Bhagyalaxmi Jewellers (Borrower), 7-2-640 1st floor, RP Road, Secunderabad, Hyderabad-500003, Telangana Smt. Durga Agrawal (Proprietor), W/o. Sri Kunal Gupta, 21-2-579, Urdu Shareef, Patel Market Channarayana, Hyderabad-500002.**

DETAILS AND FULL DESCRIPTION OF THE IMMOVABLE PROPERTY

Plot no. 134, that the part and parcel of House bearing No.1-14, (Consisting of Ground Floor and First Floor) on the Plot No. 12, in Survey No. 134, admeasuring 664 square yards with a plinth area of 2500 Square feet i.e (1250 Square feet in Ground floor and 1250 Square feet in first floor) situated at Boduppall village and G.P., Ghatheskar Mandal, Rangareddy District. (Now Medchal-Malkajgiri District), Telangana State and bounded by: North: H.No. 1-15/1/A of B Narasingh Rao, South : H.No. 1-13 of B Anjaiah and Others, East: 16' wide Road, West : Govt School MODTD Doc No: 1733/2015 Dated 23-02-2015, SRO Uppal.

Case Deed No: 156172015 Dated 16-02-2015, SRO Uppal. CERSAI Asset Id: 200009596050.

Name of title holder: Smt. Durga Agrawal, W/o. Sri Kunal Gupta

RESERVE PRICE Rs. 4,23,00,000/- EMD Rs. 42,30,000/- Bid Multiplies: 2,00,000/-

No Known Encumbrances to the Knowledge of the Bank. However, the intending bidders should make their own independent inquiries / due diligence regarding the encumbrances, title of property put on auction and claims /rights / dues affecting the property, prior to submitting their bid.

For further details Mr V Sandeep Kumar (Name of Nodal Officer & its team ARM Branch,Hyderabad, Ph. no: 040-2752583/260 may be contacted during office hours on any working day. The service provider baanknet (M/s PSB Alliance Pvt. Ltd) (Contact No: 7046612345 / 6354911072 / 8291220220 / 9899219848/ 160205051. Email: support.BAANKNET@psballiance.com) Modals of Auction Notice Electronic Bidding, details of Auction Service Provider: M/s. PSB Alliance Pvt.Ltd (baanknet) Contact Numbers :8291220220, e-mail:support.baanknet@psballiance.com, Website:https://baanknet.com

Date: 22-10-2026, Place: Hyderabad. Sd/- Authorised Officer, CANARA BANK

websites of the Company at <http://www.evoting.nsdl.com> and the ("NSDL") (agency for remote e-voting or casting vote shares in demat mode and for recorded in the Notes to the EOGM shall be counted for the purpose exercise their right to vote on the is through remote e-voting or not cast their votes by remote as by remote e-voting may also at the EOGM. The manner of will be provided in the EOGM by NSDL. Please refer to the <http://www.evoting.nsdl.com>. the meeting through VC/OAVM refer the "Frequently Asked shareholders" as stated in the ager at the designated email id

ny / RTA / DP:

contact
participant

Investment Managers Limited
Sd/-
Poonam Tanwani
Company Secretary
Membership No. ACS 19182)

